

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

SERVICE TAX APPEAL NO. 10190 of 2018-DB

(Arising out of OIA-VAD-EXCUS-003-APP-234-235-2017-18 dated 24/07/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Dharamvirsingh Rajpurohit

.....Appellant

M/s. Karmvir Builders,
Ground Floor, Karmvir Tower, Kapadvanj Road, Nadiad,
KHEDA, GUJARAT

VERSUS

Commissioner of C.E. & S.T-Anand

.....Respondent

Office of the Commissioner, Central Excise,
Customs & Service Tax, Central Excise Building,
Nr. Juna Dadar, Behind Old Bus Depot Anand
Gujarat-388001

APPEARANCE:

Shri Jigar Shah, Advocate with Shri Amber Kumrawat, Advocate appeared for the Appellant

Shri Tara Prakash, Deputy Commissioner (AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR

DATE OF HEARING: 04.12.2024
DATE OF DECISION: 06.12.2024

The appeal is disposed of. For order, see order of date in Service Tax Appeal No.10189 of 2018-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**